

The Minister of Industry (Shri Manabhai Shah): (a) Yes, Sir.

(b) The request of the Assam Government is under examination along with similar requests received from other State Governments in the context of planning additional fertiliser factories.

Engineering Industries

*519. Kumari Vedakumari: Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that production has been affected in the Engineering industries due to shortage of steel and raw materials;

(b) if so, the extent of fall in their production; and

(c) the steps taken or proposed to be taken in the matter?

The Minister of Industry (Shri Manabhai Shah): (a) to (c). A statement giving the information is laid on the Table of the House. [See Appendix III; annexure No. 4.]

Film Industry

*520. { Shri A. K. Gopalan:
Shri Kunhan:
Shri Narayanankutty Menon:
Shri Kadiyan:

Will the Minister of Commerce and Industry be pleased to state:

(a) whether Government have received further representations from the film industry regarding the crisis in the industry due to lack of raw films; and

(b) if so, what steps Government propose to take to meet the demands of the industry?

The Minister of Commerce (Shri Kanungo): (a) and (b). A few representations have been received against the restriction on the import of raw film. Sometimes shortages do occur either due to the late arrivals or

irregular flow of imports. However, adequate provision has now been made and it is expected that the legitimate and normal requirements of the film industry will be met after allowing for the voluntary cut of 30 per cent. agreed to by them.

Indian Officers on Study Leave in U.K.

*521. Shri Vajpayee: Will the Prime Minister be pleased to state:

(a) whether it is a fact that the Indian High Commission in London has been experiencing difficulty in respect of Indian Officers on "study leave" in the U.K. who compelled by a paucity of exchange and such other difficulties have to fall upon the Commission for loans or advances;

(b) whether the High Commission has forwarded any suggestions in this regard;

(c) if so, the suggestions; and

(d) the action taken thereupon?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) Yes.

(b) Yes

(c) The High Commission made the following suggestions:—

(i) Officers going on study leave or officers whose study or training is to be sponsored by the High Commission should be provided with adequate funds before proceeding to the United Kingdom to meet their essential needs for at least one month after arrival;

(ii) Formal sanction terms for study leave or training should reach the High Commission well in advance of their arrival; and

(iii) Officers should be supplied with a copy of Last Pay Certificate or Leave Salary Certi-